Annexue 7

Name of the corporate debtor: ITMA HOTELS INDIA PRIVATE LIMITED | **Date of commencement of CIRP:31 -December-2021** (Recipt of Order : 03 January 2022) | **List of creditors as on: 09-May-2022**

List of operational creditors (Government dues)

(Amount in ₹)

S.No	Details of Claimant		Details of claim received		Details of claim admitted						Amount of contigent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
	Departement	Government	Date of Receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by Security Interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC, if applicable					
1	KSEB Ltd	Government	21-Jan-22	38,11,835	38,11,835	Operational Expenses	-	-	-	-	-	-	-	-	
2	Income Tax Department (ACIT,Kochi)	Government	22-Apr-22	11,04,378	11,04,378	IT dues and Interest	-	-	-	-	-	-	-	-	-
				49,16,213	**49,16,213**								-	-	